

ADDENDUM

This Addendum is with reference to the Form-G issued on **27/11/2025** in the case of **M/s VR Commodities Private Limited (In CIRP)** with the last date for receipt of Expression of Interest (EOI) being **27/12/2025**. After considering the requests received from the potential resolution applicants, the Committee of Creditors in their 4th CoC meeting held on **26/12/2025**, decided to extend the deadline by 3 weeks from **27/12/2025**. The revised timelines are as follows:

Activity	Due Date
Last date for receipt of Expression of Interest	17-01-2026
Date of issue of provisional list of prospective resolution applicants	27-01-2026
Last date for submission of objections to provisional list	01-02-2026
Date of issue of final list of prospective resolution applicants	11-02-2026
Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16-02-2026
Last date for submission of resolution plans	18-03-2026

Note:

- 1.All other details mentioned in the Form-G published on 27-11-2025 remains same except the revised timelines as mentioned above.
- 2.The PRAs who have already submitted EOI for the Form-G issued on 27/11/2025 are not required to submit again.
- 3.The revised timelines are subject to granting of extension of CIRP period by the Hon'ble NCLT, Amaravati Bench.

CA Immaneni Chaitanya Kiran

Resolution Professional

M/s VR Commodities Private Limited– In CIRP

IBBI Registration no.: IBBI/IPA-002/IP-NO1257/2023-2024/14280

AFA No: AA2/14280/02/300626/203886 (Valid up to 30/06/2026)

Address: 40-26-22, Mohiddin Street, Opp: BSNL Exchange, Labbipet,

M G Road, Vijayawada, Krishna District, Andhra Pradesh – 520010

INDIA

Place: Vijayawada

Date: 28-12-2025

E-mail id: cirp.vrcommodities2025@gmail.com

Mobile No: 9951789558



VASTU HOUSING FINANCE CORPORATION LTD

Unit 203 & 204, 2nd Floor, "A" Wing, Navbharat Estate, Zakaria Bunder Road, Sewri (West), Mumbai
400015. Maharashtra. CIN No.: U65922MH2005PLC272501

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower / Co-Borrower/ Mortgagee (s) that the below described immovable properties mortgaged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Vastu Housing Finance Corporation Limited the same shall be referred herein after as Vastu Housing Finance Corporation Limited. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction.

It is hereby informed to General public that we are going to conduct public E-Auction through website <https://sarfaesi.auctiontiger.net>

S/N	Account No. and Name of borrower, co-borrower, Mortgagees	Date & Amount as per Demand Notice U/s 13(2) & Date of Physical Possession	Descriptions of the property/Properties	Reserve Price, Earnest Money Deposit (In Rs.)	E-Auction Date and Time, EMD Submission Last Date, Inspection Date
1	HL000000001332346 Maram Sairam Reddy (Borrower), Maram Vijendhar Reddy, (Co-Borrower), Vanitha Maram (Co-Borrower), Ravula Vinay (Co-Borrower)	Demand Notice Date 20/Aug/24 & Amt Rs.4483426 as on 14/Aug/24 + Interest Cost etc. & 01/Nov/25	Open Land Bearing Plot No 25 South Part, Survey No 203, Nadargul Village, Balapur Mandal under badangnet Municipal Corporation, Rangareddy, Balapur, Rangareddy, Telangana - 501510, Admeasuring 115.55 Sq. Yards, or equivalent to 96.61 Sq. Mtrs.	Rs.5000000/- Rs.500000/-	28/01/2026 Timings 10:00 AM to 12:00 PM, 27/01/2026 up to 5:00 PM., 17/01/2026

1. All Interested participants / bidders are requested to visit the website <https://sarfaesi.auctiontiger.net>. For details, help, procedure and online training on e-auction, prospective bidders may contact M/S e-Procurement Technologies Pvt. Ltd. (Auctiontiger); Address : Head Office: B-705, Wall Street II, Opp. Orient Club, Near Gujrat College, Ellis Bridge, Ahmedabad – 380 006 Gujrat (India) Contact Person : Mr. Ram Sharma Contact number: 8000023297/9265562818/9265562821/079-6813 6842/6869. email id: ramprasad@auctiontiger.net, support@auctiontiger.net
2. For further details on terms and conditions please visit <https://sarfaesi.auctiontiger.net> to take part in e-auction.
3. For more details about the property kindly contact to Authorized officer: Mohammed Hafeez Contact no. 8106444786

THIS IS ALSO A STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8(6) OF SECURITY INTEREST (ENFORCEMENT) RULES,2002

Date : 28.12.2025

Place : Telangana

Authorised officer
Vastu Housing Finance Corporation Ltd

HYDERABAD

